

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 227 OF 2016**

**Dated: 16<sup>th</sup> January, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

<b>Jharkhand Urja Sancharan Nigam Ltd.</b>	<b>....</b>	<b>Appellant(s)</b>
<b>Vs.</b>		
<b>Jharkhand State Electricity Regulatory Commission</b>	<b>....</b>	<b>Respondent(s)</b>

Counsel for the Appellant(s) : Mr. Ajit Kumar, AG, State of Jharkhand  
Mr. Navin Kumar  
Mr. Aabhas Parimal  
Mr. Himanshu Shekhar  
Mr. Jamnesh Kumar

Counsel for the Respondent(s) : Mr. Farrukh Rasheed for R-1

**ORDER**

List the matter on **13.02.2019.**

**(S. D. Dubey)**  
**Technical Member**  
tpd/kt

**(Justice Manjula Chellur)**  
**Chairperson**